

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 22.11.2019

ORDER NO. 251 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi for the period from 28.11.2019 to 29.11.2019 as follows:-

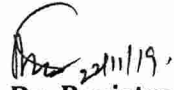
COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 28.11.2019 (F/N) and 29.11.2019	Chamber work.
Hon'ble Mr. Justice Dilip Gupta, President, Dr. D. M. Misra, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (T)	On 28.11.2019 (A/N)	Anti dumping matters.
Dr. D. M. Misra, Hon'ble Member (J)	On 28.11.2019 (F/N)	Chamber work
Sh. Anil Choudhary, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (T)	On 29.11.2019	Customs, Excise and Service Tax Division Bench matters.

By order


(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar